Assistance to Tamil Nadu under FIDF

[22 November, 2019]

- 731. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:
- whether Government has provided any financial assistance to the State Government of Tamil Nadu under Fisheries and Aquaculture Infrastructure Development Fund (FIDF);
 - (b) if so, the details thereof; and
 - if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI): (a) to (c) Under the Fisheries and Aquacuiture Infrastructure Development Fund (FIDF) concessional finance is provided to the Eligible Entities (EEs), including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities through Nodal Loaning Entities (NLEs) namely (i) National Bank for Agriculture and Rural Development (NABARD), (ii) National Cooperatives Development Corporation (NCDC) and (iii) All scheduled Banks. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum under the FIDF.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has recommended proposals of the Government of Tamil Nadu for construction of three new fishing harbours at a total estimated cost of ₹420.00 crore, with the interest subvention for a total cost of ₹370.00 crore under FIDF. The details of the recommended fishing harbour proposals of Government of Tamil Nadu are as below:

SI.	Name of the	District	Estimated cost	Project cost
No.	Fishing Harbour		(₹ in crore)	restricted for
				interest subvention
				under FIDF
				(₹ in crore)
1.	Tharangampadi	Nagapattinam	120.00	120.00
2.	Thiruvottriyur Kuppam	Tiruvallur	200.00	150.00
3.	Mudhunagar	Cuddalore	100.00	100.00
	Total		420.00	370.00